It is proposed to fill up the under mentioned post in the National Green Tribunal (to be filled up at Principal Bench, New Delhi) purely on deputation basis:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Post</th>
<th>Place of posting</th>
<th>Level in Pay matrix</th>
</tr>
</thead>
<tbody>
<tr>
<td>i.</td>
<td>Principal Private Secretary</td>
<td>Principal Bench, New Delhi</td>
<td>Level – 11 (67700-208700/-)</td>
</tr>
</tbody>
</table>

**Education Qualification:** In case of deputation: Officers possessing Bachelor Degree from a recognised university and holding:

1. Analogous post on regular basis in the Central Government or State Government or Courts or Tribunals; or
2. Post in central government or state Government or courts or Tribunals, with six years regular service in the pre revised Pay Band – 2 (Rs. 9300- 34800) with Grade Pay – Rs. 4800/- i.e. Level -6 in the Pay Matrix or seven years of regular service, or in grade pay of Rs. 4600/- i.e. Level-7 in the Pay Matrix or ten years of regular service in grade pay of Rs. 4200/- i.e. Level-6 in the Pay Matrix; and
3. Possessing speed of 100 words per minute in short hand.

The details of the post along-with with eligibility criteria required for above mentioned post is also available on the Tribunal’s website www.greentransfer.gov.in and Ministry of Environment, Forest & Climate Change website www.moef.nic.in. The appointment will be made on deputation basis. The appointment of the officials on deputation, will be regulated as per O.M. No. 6/8/2009-Estt(Pay II) dated 17.06.2010 issued by the Department of Personnel and Training, as amended from time to time. The maximum age of the applicant should not be more than 56 years on the closing date of the application.

3. The application in the prescribed proforma, complete in all respects, accompanied by photocopies of ACRs for the last five years, Vigilance Clearance & Integrity Certificate, may be sent to the "The Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi - 110001", through proper channel latest by 18th September, 2018.

To:
1. All the Ministries/Department of the Government of India
2. Registrar(s) of Supreme Court and All the High Courts
3. Registrars of all Tribunals.
4. Chief Secretaries of all States
5. Office of the Controller of Accounts/ Controller General of Defence Accounts/ Comptroller & Auditor General of India
6. Ministry of Environment, Forest & Climate Change (with a request to upload it on the website of MOEF&CC and forward it to DOPT for display on website).
7. Website and Notice Board of the National Green Tribunal
8. All the Zonal Benches of NGT at Chennai, Bhopal, Kolkata & Pune (with a request that this notice may be circulated in all the District Courts of Adjoining Districts adn all other Central Govt. Offices located at respective place) (action taken in this regard may also be intimated to the Principal Bench).
9. All the Tribunals in NCR
10. All the District Courts in NCR.
APPLICATION FORM FOR APPOINTMENT ON DEPUTATION BASIS

Note: (i) The application should be forwarded through proper channel to the concerned department, with copies of the ACs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post Applied For

1. Name
   (In block letters)

2. Fathers Name

3. Bench
   (Please state your preference for Benches viz. Delhi, Bhopal, Chennai, Pune, Kolkata)

4. Postal Address

5. Contact No.
   (Mobile & Landline)

6. Permanent Address

7. (Alternative Contact No.)

8. E-mail Id
7. Fax No. 

8. Date of Birth: _____________________________

(Mention age as on 31.08.2016)

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<th>Years</th>
<th>Months</th>
<th>Days</th>
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9. Date of Superannuation: _____________________________

10. Present Post: _____________________________

11. Present Pay Band/Grade Pay: _____________________________

12. Educational Qualification:

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<thead>
<tr>
<th>Exam Passed</th>
<th>Board/University</th>
<th>Year of Passing</th>
<th>Duration</th>
<th>Subjects</th>
<th>Percentage</th>
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13. Professional Qualification:

<table>
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<tr>
<th>Exam Passed</th>
<th>Board/University</th>
<th>Years of Passing</th>
<th>Duration</th>
<th>Subjects</th>
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14. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

<table>
<thead>
<tr>
<th>Office/Instit./ Organisation</th>
<th>Post held</th>
<th>Period</th>
<th>Nature of appointment (Regular/Ad hoc/Deputation)</th>
<th>Scale of Pay/Basic Pay/Pay Band with Grade Pay*</th>
<th>Nature of Duties</th>
</tr>
</thead>
<tbody>
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</table>

*Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)

15. In case the present employment is held on deputation, please state

a) The date of initial employment: .................................................................................

b) Period of appointment on deputation with address: ......................................................

........................................................................................................................................

........................................................................................................................................

c) Name of parent office/organization to which you belong

........................................................................................................................................

16. Details of proficiency in computer (Please enclose Certificate for Computer Training Course of at least 6 months duration from a recognized institution) .................................................................................

........................................................................................................................................

17. Shorthand Speed: N.A.

19. Whether belong to SC/ST/OBC/PH/Ex-Serviceman: .........................................................
21. Please state briefly how you find yourself eligible and suitable for the appointment as _______ in the NGT

DECLARATION

22. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/selection/engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

23. That I fulfill the requisite conditions in terms of age, Pay Band & GP, regular service, and other qualification for the post applied for i.e. ______________________

Date:______________
(Signature)

Place:______________

RECOMMENDATION OF COMPETENT AUTHORITY

(i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed.
(ii) There is no vigilance case pending or contemplated against the officer.
(iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of offer.

(Signature of competent authority)